

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 7<sup>th</sup> February, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE S. P. WANGDI**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017 & M.A. No. 652/2017)	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Dept Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust  Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
<b>FOR ADMISSION</b>			
3.	Appeal No. 09/2018	Babu Divakaran  Vs. District Environment Impact Assessment Authority & Anr.	Mr. R. Sunil Kumar, Adv. for Applicant
4.	Original Application No. 47/2018 (M.A. No. 100/2018)	Shailesh Singh  Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Mr. Shailesh Singh, Applicant in person
5.	<b>M.A. No. 90/2018 &amp; M.A. No. 116/2018 IN</b> Original Application No. 635/2017	Ramesh Chand  Vs. State of Himachal Pradesh & Ors.	Mr. S. Udaya Kumar Sagar & Ms. Bina Madhavan, Advs. for Applicant
6.	<b>M.A. No. 117/2018 IN</b> Original Application No. 283/2016	Varun Sheokand  Vs. State of Haryana & Ors.	Mr. Akshay Raj, Adv. for Applicant in M.A.

<b>AFTER NOTICE</b>			
7.	Original Application No. 826/2017	M/s R R Enterprises Vs. Uttarakhand Environment Protection and Pollution Control Board & Anr.	Mr. Kamal Kumar Pandey, Adv. for Applicant  Mr. Mukesh Verma, Adv. Mr. B. V. Niren, Adv. for CGSC
<b>FOR HEARING</b>			
8.	<b>M.A. No. 1061/2015 IN</b> Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
9.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC Mr. B. V. Niren, Adv.
10.	Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Arun Kaushal, Adv. for R-7 & 8
11.	Original Application No. 324/2016 (M.A. No. 113/2017, M.A. No. 816/2017 & <b>M.A. No. 120/2018</b> )	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Vikas Mehta, Adv. Mr. A. R. Takkar, Adv.
12.	Original Application No. 626/2016 (M.A. No. 1203/2016, M.A. No. 404/2017, M.A. No. 1075/2017 & M.A. No. 1076/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 & 8 Mr. Rahul Pratap, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG

13.	Original Application No. 108/2017 (M.A. No. 604/2017)	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant  Mr. M. Parashar, Adv. for R-1 Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for R-2 to 5 Mr. Mutub Rehman, Adv. Mr. Dinesh Jindal, LO for DPCC
14.	Original Application No. 721/2017 (M.A. No.1364/2017)	Vikrant Tongad Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for U.P. Mr. Abhishek Atrey, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Ramesh Serath, Adv. Mr. D. N. Gobardhan, Adv.

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